

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 10th November, 2025

No. HCM/CA-PC/2021-RG/ **23249** : In supersession of all previous notifications in this regard, and in exercise of power vide Section 5 of the Commercial Court Act, 2015 (No.4 of 2016), Hon'ble the Chief Justice is pleased to constitute Division Bench presided by the Chief Justice as Commercial Appellate Division.

By order etc.,


(OJESH MUTUM)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. The Principal Secretary to the Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to the Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to the Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The District & Sessions Judge, Imphal West/Imphal East/ Thoubal/ Bishnupur/ Senapati/Ukhrul/Churachandpur.
5. The Secretary (Law), Government of Manipur.
6. The System Analyst, High Court of Manipur for uploading the same to the official website.
7. Superintendent Esst.-II, High Court of Manipur.
8. The Concerned File/Guard File/ Notice Board.